

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2390

ANSWERED ON:04.12.2001

MORE POWER TO STATES

A.K. PREMAJAM;NIKHILANANDA SAR;VILAS BABURAO MUTTEMWAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the steps the Union Government are taking to give more powers to States;

(b) the time by which the recommendations of the Sarkaria Commission for giving more power to the States are likely to be implemented; and

(c) the latest position in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) to (c): The Government of India had constituted the Sarkaria Commission in order to review the working of the existing arrangements between the Union and the States with regard to powers, functions and responsibilities in all spheres and to recommend such changes or measures as may be necessary with a view to developing harmonious Centre-State relations. The Commission's recommendations covered all aspects of Centre-State relations including Legislative Relations, Administrative Relations, Reservation of Bills, Emergency Provisions, Deployment of Union Armed Forces in State, All India Services, Financial Relations, Forests, etc. The recommendations made by the Sarkaria Commission are considered by the Inter-State Council which has Chief Ministers of the States, Administrators of Union Territories and some Union Ministers as members.

The Sarkaria Commission made 247 recommendations in all upto the 6th meeting held till the year 2000, the Inter-State Council had taken a view on 171 recommendations. In its 7th meeting held on 16th November, 2001, the Council took a view in principle on another 59 recommendations. Thus, a view has been taken by the Inter-State Council on 230 out of 247 recommendations. Out of these, 108 recommendations have been implemented in phases, 87 are in the process of implementation and 35 recommendations have not been accepted. The remaining 17 recommendations of the Sarkaria Commission are yet to be considered by the Inter-State Council.